

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
CP No. (IB)- 70/242/JPR/2022
Under Section 242 of IBC, 2016

In the matter of:

Kansara Bearings Ltd. ... Applicant

Versus

Rajasthan Finance Corporation & Anr. ... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

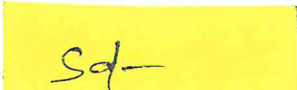
Present Through Video Conferencing: -

For the Applicant : Rajesh Bohra, Adv.

For the Respondent : Aditya Khandelwal, Adv.

ORDER

Heard Mr. Rajesh Bohra, Adv. appearing on behalf of the Petitioner. Mr. Aditya Khandelwal, Adv. appearing on behalf of Mr. Anuroop Singhi, Adv. for the Respondent. Learned counsel for the Petitioner has filed written submissions. Learned counsel for the Respondent has not filed written Submissions. Written submissions, if any, not exceeding 3 pages, within 2 weeks with an advance copy to the opposite counsel. List the matter on 01.07.2024.


Sd-

(Ashish Verma)
Technical Member


Sd-

(Deep Chandra Joshi)
Judicial Member

May 08, 2024